

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 16th March, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.65/2015.	M/s Chandigarh Industrial Area Tenants Association (Regd.) Vs. Chandigarh Administration & Anr.	Mr. R. K. Goyal, Adv. For the Applicant.	
2.	Original Application No.64/2015 & M.A.No.189/2015 & M.A.No.190/2015.	Shyam Bihari Dubey & Anr. Vs. State of U.P. & Ors.	Mr. Shyam Bihari Dubey, applicant in Person.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P.Batra Singh, Adv. for MoEF R-3. Mr. S. S. Sham Sher & Mr. Varun Punia, Advs. For R-6 & 7.	
4.	Original Application No.191/2013.	Tiger Protection Group Vs. Union of India & Ors.	Mr. Mubashir Mushtaq and Gautam Narayan, Advs. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5. Mr. C.D. Singh Adv. for R-3. Mr. Aditya Sharma, Adv. for R-4 & 7.	
FOR HEARING				
5.	Appeal No. 79/2014 & M.A No. 694/2014.	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Alpana kripal & Mr. Anshul Sehgal Advs. for R - 4	
6.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, & Ms. R. Mekhala, Advs. For Appellant. Mr. Vishwendra Verma, Vikas Malhotra, and Niwakshi Verma, Advs. For R-1.	

7.	Appeal No. 48(THC)/2012 & M.A No. 145/2013.	Puran Chand & Anr. Vs. State of H.P & Ors.	Mr. Mr. Ritwick Dutta & Ms. Preeta Dhar, Advs. for the Applicant in Appeal No. 48(THC), 39(THC), 40(THC) and 41(THC) of 2012. Ms. P. Batra Singh, Adv. For R-5 in O.A. No. 48 of 2012(THC) & R-1 (in Appeal No. 6 of 2011 (T). Mr. Ardhendhumauli Kumar Prasad, Adv. For R-6 in Appeal No. 48 of 2012(THC). Mr. Viplav Sharma, Adv. For R-3 in Appeal No. 6 of 2011 (THC) & O.A. No. 39 to 41 of 2012(THC). Mr. Viplav Sharma, Adv. For R-7 in Appeal No. 48 of 2012(THC) Mr. Suryanarayana Singh, Adv. For R-1, 2 & 4 (in O.A. No. 39 to 41 of 2012(THC). Mr. Suryanarayan Singh, Adl. Adv. In Appeal No. 48 of 2012(THC) for R- 1, 2& 4. Mr. B.V.Naren, Adv. For R-6 (in Appeal No. 48 of 2012(THC) Ministry of Water Resources. (in Appeal No. 6 of 2011 (T) Mr. M. Shrinivas & Binod Poddar, Advs.For R-3 (in Application no. 39 to 41/2012)	
8.	Original Application No. 39(THC) /2012	Court on its own motion Vs. State of H.P & Ors.	-----same as above-----	
9.	Original Application No. 40(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----same as above-----	
10.	Original Application No. 41(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----same as above-----	
11.	Appeal No. 6(T) /2011 (M.A No. 31/2012 to M.A.No. 36/2012 & M.A No. 50/2012 to M.A No.57/2012)	Durga Ram Sharma Vs. MOEF & Ors.	-----same as above-----	

For order, cause list and other information please visit our website: www.greentribunal.gov.in